

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 722 OF 2019 IN  
DFR NO. 419 OF 2019**

**Dated : 3<sup>rd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Classic Citi Investment Pvt. Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Mr. Adishree Chakraborty

Counsel for the Respondent(s) : Ms. Pratiti Rungta for R-1  
Ms. S. Rama  
Mr. Anup Jain for R-2

**ORDER**

List the matter on **10.07.2019**

**(S. D. Dubey)  
Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)  
Chairperson**